

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 3083  
ANSWERED ON TUESDAY, THE 28<sup>th</sup> MARCH, 2023  
AGRAHAYANA 28, 1944 (SAKA)**

**STATUS OF EWS FOR DETECTION OF CORPORATE FRAUDS IN SFIO  
QUESTION**

**3083. SHRI BINOY VISWAM:**

**Will the Minister of CORPORATE AFFAIRS**

**कारपोरेट कार्य मंत्री**

**be pleased to state:**

**(a) the current status of development of Early Warning System (EWS) by the Serious Fraud Investigation Office (SFIO) for which the notice inviting tender had been floated in 2017;**

**(b) the details of the service provider chosen for implementing the System;**

**(c) the details of the total estimated cost for the project and the amount already spent; and**

**(d) the reasons for delay in the launch of the system and estimated timeline for the same?**

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS**

**(RAO INDERJIT SINGH)**

**(a) to (d): A consulting agency was engaged to develop a conceptual framework for Early Warning system (EWS) and conduct two proof of concepts before drafting a request for proposal (RFP) for selection of 'Managed Service Provider'. The consulting agency had carried out the proof of concept during 2017-18. Later on, RFP was floated. However, on account of mismatch in the financial bids received and the estimates, the project was not pursued further.**

\*\*\*\*\*